

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.97 of 2009

Sri Bijay Chauhan and Ors.

... .. Appellant/s

Versus

Ramrati Devi and Ors.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Bhola Prasad

For the Respondent/s : Mr.Rajendra Kumar Jha

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA
ORAL ORDER

34 16-01-2026 Call for the Trial Court Records in connection with
Title Suit No. 119 of 2006 from the Court of learned Sub-Judge-
1st, Madhepura.

2. In the meantime, issue notice to the respondent no.
2, under ordinary process as well as speed post with A/D for
which requisites etc. must be filed within three weeks.

3. List this case on 12.03.2026.

(Ramesh Chand Malviya, J)

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